

(5) (3)

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1585/95

New Delhi this the 16th Day of October, 1995.

Hon'ble Sh. B.K. Singh, Member(A)

Shri Jai Prakash,
S/o Sh. Dal Chand Sharma,
R/o 1351, Laxmi Bai Nagar,
New Delhi.

Sh. Dal Chand Sharma,
S/o Sh. Nathi Ram Sharma,
R/o 1351, Laxmi Bai Nagar,
New Delhi.

Applicants

(present - none)

versus

1. The Director of Estates,
Directorate of Estates,
4th Floor 'C' Wing,
Nirman Bhavan, New Delhi.

2. The Estate Officer,
(Shri A. Baines),
Directorate of Estates,
4th Floor 'B' Wing,
Nirman Bhavan, New Delhi.

3. The General Manager,
Northern Railways,
Hqrs. Northern Railway,
Baroda House, New Delhi.

Respondents

ORDER(ORAL)
delivered by Hon'ble Sh. B.K. Singh, Member(A)

None is present even on the second call.

Three opportunities were granted to file the
additional papers which have not been filed. The
O.A. is dismissed in default and for non-compliance
of the directions of the court.


(B.K. SINGH)
MEMBER(A)

/vv/